

के.प्र.अ. (प्रक्रिया) नियमावली के नियम 22 के अन्तर्गत नि: शुल्क लि. 1/6
Office

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.

Copy of order dated 26.02.2002 passed in M.A. No. 112/2001
in O.A. No. 145/2001

P.S. Saini Vs. Union of India and Ors.

Date of order :

Mr. B.Khan, Counsel for applicant.

Mr. Kamal Dave, counsel for respondents.

Since the OA has been disposed of, this MA has become
infructuous and stands disposed of accordingly.



SA/-

A.P. NAGRAH)
ADM. MEMBER.

SA/-

(D.P. GARG)
VICE CHAIRMAN.

Copy

प्रमाणित सही प्रतिलिपि

Madam *[Signature]* 27/2/02

अनुभाग अधिकारी (न्यायिक)

केन्द्रीय प्रशासनिक अधिकरण

जोधपुर